

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K GUPTA

Petition(s) for Special Leave to Appeal (Civil) No(s).6442/2009

C.I.T,MUMBAI

Petitioner(s)

VERSUS

M/S DARSHAN SECURITIES P.LTD.
(With appln(s) for c/delay in filing SLP)

Respondent(s)

Date: 05/11/2009 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Duli Chand, Adv.
Mr. B.V. Balaram Das,Adv.

For Respondent(s)

Mr. K.R. Sasiprabhu,Adv.

UPON hearing counsel the Court made the following
O R D E R

Counter affidavit has been filed.

List before the Hon'ble Court.

(M.K. GUPTA)
Registrar